

$$2^1$$

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

PETITION NUMBER :

**NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION**

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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For D. Reuther Herbert A. Kempfer:

Respected Sir

ll

D. Kousalya.

Mr. Adrian D. Rozario

Respondent 2 to 26

*[Handwritten signature]*

18/09/2017

3. R. VIDHYASITANKAR }  
R. ASHOK KUMAR }

Council For Petitioners

Shall

## ORDER

Counsel for petitioner present and stated that his senior counsel is held up at the High Court of Madras. He prayed time for making submissions. Counsel for R1 and counsel for R2 to R26 are present. Time extended at request. Put up on 19.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
**Member (Judicial)**